चारियों के प्रतिनिधि कर्मिक संबों के बीच सामूहिक सौदाकारी की व्यवस्था करने वाले विश्वेयक को पेश करने की धनुवति दी जाये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to encourage trade unionism among the employees and to provide for collective bargaining between the employers and representative trade unions of employees."

The motion was adopted.

थी नवु लिनवे : मैं विद्येषक पेश करता ।

15.004 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 31)

भी सबू तिववं (मृंगेर) : उपाध्यक्ष महोवय, मैं प्रस्ताव करता हूं कि भारत के : संविधान में धामें संतोधन करने वाले विवेयक ; को पेस करने की मुझे धनुमति दी जाये ।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी मणुलियये: मैं विधेयक को पेश करता हैं।

15.19 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Omission of article 152, etc.)

भी कंबर जाल गुप्त (विल्ली सदर) : मैं प्रस्ताब करता हुं कि भारत के संविधान नें संशोधन करने का विधेयक सदल में रखने की मुझे धनुविद्य दीजिये।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

भी कंपर ताल गुप्त : मैं विधेयक को रखता हुं।

15.10; hrs.

SALARIES AND ALLOWANCES OF MINISTERS (AMENDMENT) BILL*

(Amendment of sections 3, 4, 5, etc.)

भी कंबर साल ुल (दल्ली सदर): उपाध्यक महोदय, मैं मंत्रियों के एसाउन्स भीर उनक्काहों में संबोधन का विधेयक रखने के लिये सदन की धनुमति वाहता हुं।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Salaries and Allowances of Miniterss Act, 1952."

The motion was adopted.

भी कंबर सांस गुप्तः मैं यह विधेयक रखता हं।

15.11 hrs.

CONSTITUTION (AMENDMENT)
BILL—Contd.

(Amendment of articles 15 and 16)

Mr. Deputy-Speaker: The House will now take up further consideration of the following motion moved

[&]quot;Published in Gazette of India Extraordinary, Part II, section 2, dated 28th May, 1967.